

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 655
TO BE ANSWERED ON 5TH FEBRUARY, 2020**

TERMINATION OF LICENCES

655. SHRI BRIJENDRA SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to terminate licences of Telecom Service Providers (TSPs) in view of their failure to pay the dues to the Government to tune of Rs. 93,000 crore; and
- (b) the steps taken by the Government to ensure least disruption in services of TSPs post payment of aforesaid dues by these TSPs?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS,
HUMAN RESOURCE DEVELOPMENT AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

- (a) Action in accordance with license agreement is taken against the Telecom Service Providers if they fail to pay the dues to the Government. The Government has directed the Licensees to make the payments in accordance with the order of the Hon'ble Supreme Court of India dated 24.10.2019 and submit requisite documents within the stipulated timeframe.
- (b) Not applicable.
